

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY & DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY & DAIRYING
RAJYA SABHA
UNSTARRED QUESTION NO. 2016
TO BE ANSWERED ON 23.12.2022

VETERINARIANS IN THE COUNTRY

2016 DR. K. KESHAVA RAO:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- a) whether the Ministry compile the data related to the number of veterinarians practicing in the country;
- b) if so, the State-wise details thereof, if not, the reasons therefore; and
- c) the steps taken to follow the recommendations of the Veterinary Council of India (VCI) to increase the health ecosystem of animal husbandry in the country?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY & DAIRYING

(SHRI PARSHOTTAM RUPALA)

a) Yes Sir, the Ministry of Fisheries, Animal Husbandry and Dairying compiles the data related to number of veterinarians practicing in the country. This is done through the Veterinary Council of India (VCI) as per the provisions of section 23 of the IVC Act, 1984. The VCI is mandated to maintain an Indian Veterinary Practitioners Register (IVPR). This register is updated with the data received from States/UTs by 31st March of every year. Only the registered veterinary practitioners are allowed to practice as per section 30 of IVC Act, 1984.

b) The State-wise details are enclosed at Annexure-1.

c) The Central Government is implementing the recommendations made by VCI with respect to monitoring of veterinary colleges, standards of veterinary education, course curriculum, and also recognition of veterinary colleges. The educational standards are revised from time to time to update to the level of global norms. The recommendations w.r.t setting up of Veterinary colleges in Government and Private sector and inclusion of Veterinary colleges in 1st schedule and 2nd schedule are considered by the Central Government.

The Central Government through the VCI and State Veterinary Councils, are empowered to mandate the registration of practitioners, ethics in veterinary practice and also ensure proper service delivery as well as take action against unscrupulous practitioners as per the provisions of the IVC Act.

Statement showing state-wise number of registered veterinary practitioners based on Electoral Roll 2019 and IVPR 2021

	RVP as on 31.03.2021
Andaman & Nicobar	59
Andhra Pradesh	4915
Arunachal Pradesh	201
Assam	3043
Bihar	3439
Chhattisgarh	1065
Chandigarh	13
Dadar Nagar Haveli	04
Daman & Diu	01
Delhi	466
Goa	217
Gujarat	3750
Haryana	2162
Himachal Pradesh	1297
Jharkhand	905
Karnataka	4520
Kerala	4622
Lakshadweep	032
Madhya Pradesh	2608
Maharashtra	10204
Manipur	531
Meghalaya	402
Mizoram	332
Nagaland	320
Orissa	2652
Puducherry	507
Punjab	4087
Rajasthan	4447
Sikkim	167
Tamil Nadu	5637
Tripura	413
Uttar Pradesh	6767
Uttarakhand	1061
West Bengal	2529
Telengana	1803
Jammu & Kashmir	866
Ladakha	053
	76097